

[English]

Aid India Consortium Meeting at Paris

502. SHRI KRISHNA SINGH:
DR. T. KALPANA DEVI:
SHRIMATI N.P. JHANSI
LAKSHMI:
SHRI MAHENDRA SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether at the Aid India Consortium meeting at Paris in June, India pleaded for continued flow of concessional aid to help maintain its pace of economic development;

(b) if so, the total amount of aid package agreed to by Aid India Consortium for 1987-88;

(c) whether there has been any change in terms and conditions of aid; if so, the details thereof; and

(d) whether the aid decided upon is as per India's expectation?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(c) to (d). The total aid pledges indicated at the Consortium were of the order of US \$ 5.4 billion. Some member countries like Denmark, Canada and Japan indicated improvement in their respective terms of aid. The outcome was satisfactory.

Credit Deposit Ratio in West Bengal

503. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) the credit deposit ratio in West Bengal so far as the nationalised banking sector is concerned;

(b) the average credit deposit ratio for the whole country, and

(c) whether government propose to take steps to improve the credit deposit ratio in west Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). According to the information available from Reserve Bank of India the credit deposit ratio for public sector banks, as at the end of December 1986 was 46.9 per cent in West Bengal as against 61.4 per cent for the country as a whole.

With a view to improving the flow of credit in West Bengal, the Reserve Bank of India had discussions with State authorities who were advised to prepare bankable scheme and to take effective measures for the improvement of credit deposit ratio in the State. The banks were also advised that while preparing District Credit Plans and Annual Action Plans, their endeavour should be to increase the flow of bank credit in respective districts by formulating new bankable schemes, if necessary.

All India Cadre for Municipal Administration

504. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal has been received for the creation of an All India Cadre for stream-lining the administration of the municipalities; and

(b) if so, the reaction of the Government to the proposal and the stage at which the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). There is no proposal under consideration at present for creation of an All India Cadre for the administration of the Municipalities.

[Translation]

Financial Irregularities in Central Bank of India

505. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether any complaints regarding the financial irregularities in some branches of Central Bank of India in Delhi region have been received; and

(b) if so, the details of these complaints and the action taken to inquire into these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). When complaints are received containing allegations such as harassment, frauds, irregular advances, financial irregularities, misuse of powers etc. against bank branches, they are sent to the Banks for investigation/taking appropriate action thereon. One such complaint has been received recently from the Hon'ble Member also regarding alleged irregularities, mounting frauds, glaring acts of financial mismanagement, abuse of powers etc, in the Central Bank of India, Delhi Zone. This complaint has been sent to the Bank for investigation and taking action of the various issues raised therein.

[English]

Supply of Court fee Stamps and Non-Judicial Stamp Papers

506 SHRI MOHD. MAHFOOZ ALI KHAN:
SHRI BHADRESWAR TANTI:
DR. V. VENKATESH:
SHRI MOHANBHAI PATEL:
SHRI AMARSINH RATHAWA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some consignments of court fee stamps sent from the Nasik Security Press to Delhi Treasury were found missing;

(b) if so, details thereof; and

(c) the outcome of the inquiry conducted by the Government into the missing consignment of court fee stamps

and the measures taken by the Government to ensure regular and adequate supply of court fee stamps and non-judicial stamps papers in future all over the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). One consignment of court fee stamps despatched by train from India security Press, Nasik was delayed in transit. This consignment has since been received by the Delhi Treasury.

(c) The consignment was found missing as it got misplaced during rail transit from Nasik to Delhi. Production in the India Security Press, Nasik has been stepped up from 3.5 lakh pieces per day to 7.82 lakh pieces per day. Instructions have also been issued for printing of non-judicial stamps at Security Printing Press Hyderabad.

Social Forestry Scheme

507. PROF.P.J. KURIEN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) The amount spent on Social Forestry so far during the Seventh Plan Period;

(b) the states which have not achieved target and the reason therefor;

(c) whether there is any mechanism to monitor the effective implementation of the schemes;

(d) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) An outlay of Rs. 32754 lakhs and 46333 lakhs was provided for social forestry during 1985-86 and 1986-87 respectively of the Seventh Plan period. The allocation for 1987-88 is Rs. 65216 lakhs.

(b) The names of the States/UTs which did not achieve the targets for tree planting under the 20 Point Programme are as under: